CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Civil Contempt Petition No. 50 of 1998

In

Original Application No.1306 of 1996

Allahabad this the 15th day of December, 2004

Hon'ble Mr. Justice S.R. Singh, V.C. Hon'ble Mr. S.C. Chaube, Member (A)

Suresh Chandra S/o Sri Ram Ganesh, r/o Lala Ki Sarai House No.88, Teliarganj, Allahabad.

Applicant

By Advocate Shri Satish Dwivedi

Versus

- Shri Atul Kumar Agrawal, Senior Divisional Mechanical Engineer, D.R.M.Office, Northern Railways, Allahabad.
- Shri Chattra Dhari Lal, Divisional Mechanical Engineer(P), D.R.M. Office, Northern Railways, Allahabad.
- 3. Sri Vikas Purwar, Assistant Mechanical Engineer, D.R.M. Office, Northern Railways, Allahabad.
- 4. Sri V.B. Subrahmaniyam, Senior Section Engineer/
 Loco Foreman, Loco Shed, Northern Railways, Allahabad.
- 5. Sri I.M. Naqvi, A.R.T. Chargeman, Loco Shed, Northern Railways, Allahabad, (Officiating Senior Section Engineer, Loco Shed, Northern Railways, Allahabad.

Opp. Parties

By Advocate Shri A.K. Gaur



ORDER (Oral)

Hon'ble Mr.Justice S.R. Singh, V.C.

This contempt petition has been instituted on the pleases of alleged non compliance of interim order passed by the Tribunal in O.A. No.1306/96. We have dismissed the O.A.No. 1306/96 today with the observation that the same has been infructuous. Therefore, this contempt alos deserves to be dismissed. Accordingly, the contempt petition is dismissed and notices issued to the respondents are discharged.

Member (A)

Vice Chairman

/M .M ./